

directed to enclose a copy of the Criminal Law (Amendment) Bill, 1993, which has been passed by the Rajya Sabha at its sitting held on the 28th April, 1993.

System of administration in Union territories along with Minutes Part—II

12.17 1/2 hrs.

**BILLS, AS PASSED BY RAJYA
SABHA**

SECRETARY GENERAL : Sir, I lay on the Table four Bills as passed by Rajya Sabha on the 28th April, 1993:—

1. The Code of Criminal Procedure (Amendment) Bill, 1993.
2. The Terrorist and Disruptive Activities (prevention) Amendment Bill, 1993.
3. The Central Laws (Extension to Arunachal Pradesh) Bill, 1993.
4. The Criminal Law (amendment) Bill, 1993.

12.18 hrs.

ESTIMATES COMMITTEE

Thirtieth and Thirty—first Reports

[English]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands) : I beg to present the following Reports of the Estimates Committee (1992—93):

- (1) Thirtieth Report of Estimates Committee relating to Ministry of Rural Development—Jawahar Rozagar Yojana along with the Minutes Part—II relating three to.
- (2) Thirty—first Report of Estimates Committee on Ministry of Home affairs—

12.18 1/2

[English]

PUBLIC ACCOUNTS COMMITTEE

Fifty—first and Fifty—second reports

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Fifty first Report on excesses over Voted grants and Charged Appropriations (1989—90) and Action Taken on 19th Report of Public Accounts Committee (10th Lok Sabha).
- (2) Fifty—second Report on Systems Appraisal—Purchase of properties of the Government.

12.19 hrs.

[English]

COMMITTEE ON PUBLIC UNDERTAKINGS

(1) Fifteenth, Sixteenth, Seventeenth, Eighteenth, Nineteenth, Twentieth, Twenty—First, twenty—second and Twenty—third Reports and Minute.

SHRI BASUDEB ACHARIA (Bankura) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings:

- (1) Fifteenth Report on action Taken by Government on the recommendations contained in their sixth Report (Tenth Lok Sabha) on National Mineral Development